

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

O.A. No. 392/2003

Jabalpur, this the 25th June 2003

Hon'ble Mr. D.C.Verma, Vice Chairman (J)
Hon'ble Mr. A.K.Bhatt, Member (A)

Rajendra Singh Gaur, aged about 30 years
Son of Shri N.S.Gaur, working as P.E.T
At Kendriya Vidyalaya No.2, M.L.B. Campus
Sagor (MP) Applicant
(Advocate : Mr. P.N.Dubay)

Versus

1. Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area Shahid Jeetsingh Marg, New Delhi.
 2. Assistant Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Opposite Central Flour Mills, Bhopal.
 3. Principal, Kendriya Vidyalaya No.2 M.L.B. Campus, Sagor (MP).
 4. Assistant Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Silchar (Nagaland).
- Respondents
(Advocate :

O R D E R (ORAL)

Per : Hon'ble Mr. A.K. Bhatt, Member (A)

The applicant has applied against the transfer order dated 13-6-2003 by which, he has been transferred from Sagar to Satakha in Nagaland. He was relieved from Sagar on 16-6-2003 (Annexure A-2). Learned

counsel for the applicant state, that he was there only about three years. He had requested for a transfer to Sagar and without completing normal tenure, he has been transferred again to a far off place in Nagaland.

2: Heard learned counsel for the applicant. The applicant has given a representation dated 17-6-2003 which has not been considered yet by the respondents. The OA is disposed of at the admission stage with a direction to the competent authority to consider the representation of the applicant within a period of one month from the date of receipt of the copy of this order and communicate the same to the applicant. During that period, the applicant be not forced to join at Nagaland.

3. The OA stands disposed of accordingly. No costs.

(Signature)
(A.K. BHATT)
MEMBER (A)

(Signature)
(D.C. VERMA)
Vice Chairman (J)

Nk

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

पतिलिपि अर्जित

- (1) सचिव, उच्च न्यायालय, जबलपुर
- (2) अध्यक्ष, उच्च न्यायालय, जबलपुर
- (3) प्रवक्ता, उच्च न्यायालय, जबलपुर
- (4) ब्यवस्था, उच्च न्यायालय, जबलपुर

सूचना एवं आवश्यक कार्रवाई हेतु

(Signature)
उप सचिव

on suby.
RSP not with relation

Issued
on 30-6-03
B